

**IN THE COURT OF HHJ SHRI K.M. JAISWAL**  
**ADDL SESSIONS JUDGE OF C.R NO.58**  
**BOARD OF C.R. No. 58**  
**DATED 23.11.2020**

<b>SR. NO</b>	<b>CASE NO.</b>	<b>PARTIES NAME</b>	<b>Name of the Advocate</b>	<b>STAGE</b>
1	S.C 354/16	THE STATE OF WADALA T T POLICE STATION. Vs AMJADALI MOHAMMADALI KHAN @ BABBU @ MULLA.	Adv. Sanjay Naik	R/E

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**IN THE COURT OF HHJ  
SHRI K.M. JAISWAL  
ADDL SESSIONS JUDGE OF G.R NO.58  
BOARD OF C.R. No. 58  
DATED 24.11.2020**

<b>SR. NO</b>	<b>CASE NO.</b>	<b>PARTIES NAME</b>	<b>Name of the Advocate</b>	<b>STAGE</b>
1	S.C 822/16	NEHRUNAGAR POLICE STATION. Vs MANGESH SHANKAR WAGHMARE	Adv. Vijay Roarane	Say and hearing on Exh.32
2	S.C 652/17 @ S.C 404/18	The State D.B.Marg Police Station Vs Abid Aamir Ali and other 02	Adv. Karnani	Charge
3	Spl Case Elec 16/19	The State of Tilaknagar Police Station Vs Mita Uttam Sonawane and Ors.11		Consideration of ADR

**IN THE COURT OF HHJ  
SHRI K.M. JAISWAL  
ADDL SESSIONS JUDGE OF G.R NO.58  
BOARD OF C.R. No. 58  
DATED 25.11.2020**

<b>SR. NO</b>	<b>CASE NO.</b>	<b>PARTIES NAME</b>	<b>Name of the Advocate</b>	<b>STAGE</b>
1	S.C 856/16	E.O.W. Vs HITESH BHUPENDRA SHAHA AND ORS.06	Adv. Parth Sanghrajaka	Hearing before charge
2	S.C 503/14	The State of R.C.F.Police Station Vs. Shankaribai Jumesh Rathod and 2 ors	Adv. Tiwari Adv. V.K.Singh	Additional charge

**IN THE COURT OF HHJ  
SHRI K.M. JAISWAL  
ADDL SESSIONS JUDGE OF G.R NO.58  
BOARD OF C.R. No. 58  
DATED 26.11.2020**

<b>SR. NO</b>	<b>CASE NO.</b>	<b>PARTIES NAME</b>	<b>Name of the Advocate</b>	<b>STAGE</b>
1	S.C 52/18	The State of L.T. Marg Police Station Vs Yashwant Parshuram Kalal and Other Accu.and 4 ors.	Adv. Dev Gupta	R/E
2	S.C 660/20	The State RCF Police Station Vs Santosh Meghraj Tiwrekar		Appearance

**IN THE COURT OF HHJ  
SHRI K.M. JAISWAL  
ADDL SESSIONS JUDGE OF G.R NO.58  
BOARD OF C.R. No. 58  
DATED 27.11.2020**

<b>SR. NO</b>	<b>CASE NO.</b>	<b>PARTIES NAME</b>	<b>Name of the Advocate</b>	<b>STAGE</b>
1	S.C 533/17	The State RCF Police Station Vs Luees Jermi Perav	Adv. Kumtekar	R/E (PH)
2	S.C 225/20	The State of Maharashtra - B.K.C. Police Station Vs Shahbaz Mohammad Shafiq Shaikh		Appearance